GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
LOK SABHA
UNSTARRED QUESTION NO. 631
TO BE ANSWERED ON: 06.02.2019

PREVENTION OF CYBER CRIME

631.   DR. P. K. BIJU:

Will the Minister of Electronics & Information Technology be pleased to state:-
(a) whether the legal, technical and administrative measures taken by the Government to prevent cyber crimes have achieved the desired results;
(b) if so, the details thereof along with the number of cases of cyber crimes reported across the country during the last four years, State-wise;
(c) whether Government has sought technical aid from some of the developed countries of the world to prevent cyber crimes in the country; and
(d) if so, the details thereof alongwith any other steps being taken by the Government in this direction?

ANSWER
MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI S.S. AHLUWALIA)

(a) and (b) :   There are adequate legal provisions to deal with prevalent cyber crimes. As per information provided by National Crimes Record Bureau (NCRB), a total of 9622, 11592 and 12317 cases were registered under total cyber-crimes (involving computer as medium or target) in the country during 2014, 2015 and 2016 respectively. State/UT-wise cases registered under cyber-crimes during 2014-2016 is enclosed as Annexure-I. Data for year 2017 is still under compilation by NCRB.

(c):   No, Sir.
(d):   The Information Technology Act, 2000 has provisions to deal with prevalent cyber crimes. Government has taken a number of legal, technical and administrative measures to prevent cyber crimes. These inter alia, include:
 (i) Government has established National Critical Information Infrastructure Protection Centre (NCIIPC) as per the provisions of Section 70A of the Information Technology (IT) Act, 2000 for protection of critical information infrastructure in the country.
 (ii) The Indian Computer Emergency Response Team (CERT-In) issues alerts and advisories regarding latest cyber threats and countermeasures on regular basis. CERT-In has published guidelines for securing IT infrastructure, which is available on its website (www.cert-in.org.in).
 (iii) Government has set up National Cyber Coordination Centre (NCCC) to generate necessary situational awareness of existing and potential cyber security threats and enable timely information sharing for proactive, preventive and protective actions by individual entities.
 (iv) Government has launched the Cyber Swachhta Kendra (Botnet Cleaning and Malware Analysis Centre). The centre is providing detection of malicious programs and free tools to remove the same for banks as well as common users.

(v) National Information Centre (NIC), which provides IT / E-Governance related services to Government departments, protects the cyber resources from possible compromises through a layered security approach in the form of practices, procedures and technologies that are put in place. NIC has deployed state-of-the-art security solutions including firewalls, intrusion prevention systems, anti-virus solution. Additionally, periodic security audits of resources are performed followed by subsequent hardenings. These are complemented by round-the –clock monitoring of security events and remedial measures are carried out for solving the problems subsequently.

(vi) Government has established security and safety test labs under Standardisation Testing and Quality Certification (STQC) Directorate. Three major labs are functioning at Delhi, Kolkata and Bengaluru for security assessment of software (including computer programmes).

(vii) Ministry of Home Affairs (MHA) has launched a portal www.cybercrime.gov.in for public to report complaints of child pornography and sexually abusive explicit content.

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Annexure-I

State/UT-wise Cases Registered (CR),Cases ChargeSheeted (CCS),Cases Convicted (CON),Persons Arrested (PAR),Persons Charge Sheeted (PCS) and Persons Convicted (PCV) under Total Cyber Crimes during 2014-2016

SL	State/UT	2014						2015						2016					
		CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV	CR	CCS	CON	PAR	PCS	PCV
1	Andhra Pradesh	282	90	9	236	116	10	536	139	19	522	197	23	616	144	15	307	177	18
2	Arunachal Pradesh	18	0	0	2	0	0	6	5	0	4	4	0	4	1	0	1	1	0
3	Assam	379	22	1	351	22	1	483	84	11	457	83	11	696	114	3	699	117	3
4	Bihar	114	15	1	111	17	1	242	59	1	1567	116	1	309	105	1	285	110	1
5	Chhattisgarh	123	58	0	105	83	0	103	93	19	99	115	29	90	77	18	105	96	19
6	Goa	62	5	1	14	9	2	17	5	0	5	3	0	31	9	0	18	14	0
7	Gujarat	227	71	0	174	109	0	242	119	0	272	310	0	362	146	0	298	231	0
8	Haryana	151	62	3	121	101	4	224	87	2	205	189	2	401	98	12	148	113	14
9	Himachal Pradesh	38	14	0	16	36	0	50	26	1	38	28	1	31	8	0	15	9	0
10	Jammu & Kashmir	37	3	0	4	3	0	34	7	0	12	9	0	28	11	0	21	18	0
11	Jharkhand	93	24	0	57	29	0	180	37	3	172	41	5	259	103	22	288	121	22
12	Karnataka	1020	118	2	372	177	2	1447	186	3	293	264	3	1101	199	7	318	271	7
13	Kerala	450	168	12	283	209	13	290	219	8	191	267	8	283	160	3	227	176	3
14	Madhya Pradesh	289	237	6	386	386	15	231	143	4	230	221	5	258	144	12	261	242	14
15	Maharashtra	1879	445	3	942	641	3	2195	438	2	825	720	4	2380	502	6	1009	768	12
16	Manipur	13	1	0	3	1	0	6	0	0	0	0	0	11	6	0	10	6	0
17	Meghalaya	60	11	0	12	12	0	56	17	1	20	18	2	39	6	0	1	6	0
18	Mizoram	22	4	0	4	4	0	8	11	8	18	11	10	1	2	2	2	2	2
19	Nagaland	0	1	0	0	1	0	0	0	0	0	0	0	2	0	0	1	0	0
20	Odisha	124	17	0	17	17	0	386	65	0	110	90	0	317	135	4	150	151	7
21	Punjab	226	62	7	159	73	7	149	64	17	136	95	24	102	67	15	137	102	21
22	Rajasthan	697	161	7	248	248	8	949	185	10	295	280	11	941	117	6	226	189	10
23	Sikkim	4	0	0	2	0	0	1	1	0	1	1	0	1	0	0	1	0	0
24	Tamil Nadu	172	23	3	120	28	5	142	77	6	125	88	8	144	53	2	96	77	2
25	Telangana	703	61	1	429	80	1	687	105	15	430	136	25	593	182	0	451	211	0
26	Tripura	5	0	0	1	0	0	13	0	0	8	0	0	8	4	0	8	4	0
27	Uttar Pradesh	1737	267	7	1223	383	8	2208	789	89	1699	1375	112	2639	1094	58	2374	1439	80
28	Uttarakhand	42	21	0	39	37	0	48	15	5	23	16	7	62	25	14	40	37	18
29	West Bengal	355	79	2	212	90	2	398	154	0	287	170	0	478	133	0	416	154	0
	TOTAL STATE(S)	**9322**	**2040**	**65**	**5643**	**2912**	**82**	**11331**	**3130**	**224**	**8044**	**4847**	**291**	**12187**	**3645**	**200**	**7913**	**4842**	**253**
30	A & N Islands	13	2	0	5	3	0	6	4	0	2	4	0	3	1	0	1	1	0
31	Chandigarh	55	24	6	45	24	8	77	17	4	22	20	4	26	23	1	26	23	1
32	D&N Haveli	3	0	0	1	0	0	0	1	0	0	1	0	1	3	0	3	3	0
33	Daman & Diu	1	1	0	2	2	0	1	0	0	0	0	0	0	0	0	0	0	0
34	Delhi UT	226	49	5	56	57	5	177	53	3	53	55	3	98	35	0	47	40	0
35	Lakshadweep	1	0	0	0	0	0	0	0	0	0	0	0	0	1	0	0	0	0
36	Puducherry	1	0	0	0	0	0	0	1	3	0	1	4	2	4	0	0	4	0
	TOTAL UT(S)	**300**	**76**	**11**	**109**	**86**	**13**	**261**	**76**	**10**	**77**	**81**	**11**	**130**	**67**	**1**	**77**	**71**	**1**
	TOTAL (ALL INDIA)	**9622**	**2116**	**76**	**5752**	**2998**	**95**	**11592**	**3206**	**234**	**8121**	**4928**	**302**	**12317**	**3712**	**201**	**7990**	**4913**	**254**

Source: Crime in India